

**JUDGMENTS FOR THE MONTH OF JANUARY, 2010**

<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
5 <sup>th</sup>	<a href="#"><u>MACApp. 41/2000</u></a>	SHRI SURESH MADRAJI VS SHRI PRANAY BHATTACHARJEE & ORS.	Appeals from motor accident claims tribunal.	THE HON'BLE MR. JUSTICE B.P. KATAKEY
7 <sup>th</sup>	<a href="#"><u>WP(C) 1632/2009</u></a>	ANURUDHAY BAYAN AND ORS. VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment.	THE HON'BLE MR. JUSTICE B.P. KATAKEY